

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

36. M.A. 912/2018  
IN  
C.P. (IB)-404/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **03.10.2018**

NAME OF THE PARTIES:                      Power Saver Solutions

**V/s**

Han UI Technologies Pvt. Ltd.

SECTION 7 of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

At the request of the petitioner, list this matter on 22.10.2018.

Sd/-

V. NALLASENAPATHY  
Member (Technical)  
/NP/

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)